

## Annexure-4

Name of the corporate debtor: GVK Power (Goindwal Sahib) Limited

Date of commencement of CIRP: 10th October 2022

List of creditors as on: 22nd August 2023

List of Other creditors, if any, (other than financial creditors and operational creditors)

(Amount in INR)

| S No | Name of Creditor                   | Identification No | Details of Claim received |                      | Details of Claim admitted                           |                 |                                     |                             |                       | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |                          |
|------|------------------------------------|-------------------|---------------------------|----------------------|---|-----------------|-------------------------------------|-----------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|--------------------------|
|      |                                    |                   | Date of receipt           | Amount claimed       | Amount of claim admitted / Provisionally admitted # | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party |                            |  |                              |                                    |                 | % of voting share in CoC |
| 1    | Punjab State Power Corporation Ltd |                   | 12-Jan-23                 | 9,278,267,957        | 1   | Other Creditors | -                                   | -                           | No                    | NA                         | 9,278,267,956                                  | -                            | -                                  | -               | # Note-2                 |
|      | <b>Total</b>                       |                   |                           | <b>9,278,267,957</b> | <b>1</b>  |                 | <b>-</b>                            | <b>-</b>                    | <b>-</b>              | <b>-</b>                   | <b>9,278,267,956</b>                           | <b>-</b>                     | <b>-</b>                           | <b>-</b>        |                          |

# Note 2: PSPCL has filed claim of ₹1NR 928 crores on account of capacity charges payable as per Annual Fixed Charges determined by PSEERC and directed as per APTEL's interim orders in Appeal 41 of 2020. PSPCL has acknowledged in its claim form that its claim is contingent upon final orders passed by the relevant tribunals and courts where the related matters are pending.